

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1763

ANSWERED ON MONDAY, FEBRUARY 13, 2023/ MAGHA 24, 1944 (SAKA)

COMPANIES WITH NCLT

QUESTION

1763. SHRI MAHESH SAHOO:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the number of companies who approached NCLT during each of the last five years;
- (b) the cumulative volume of loss suffered by all the companies put together during the said period; and
- (c) the number of companies which approached NCLT from the State of Odisha during the said period?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) and (c): As per information provided by National Company Law Tribunal (NCLT), the number of cases filed in NCLT and those from the State of Odisha during each of last five years are as under:

S. No.	Year	Number of cases filed in NCLT	Number of cases filed in NCLT pertaining to State of Odisha
1.	2018	19,866	137
2.	2019	19,651	387
3.	2020	11,278	237
4.	2021	8,549	183
5.	2022	9,548	117

(b): As per information provided by NCLT, no such data is maintained by them.
